

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 12.4.05

Registration No. 812/05

Jamal Khan Applicant (s)

VERSUS

Union of India Respondent (s)

A copy of the ORDER dated 5.4.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

5.4.2005

Shri J.P. Shrivastava for applicant. He seeks permission to withdraw this O.A. The O.A. is dismissed as withdrawn, with a liberty to the applicant to approach the appropriate forum in accordance with law.



Sd/-
(Madan Mohan)

JM

Sd/-
(M.P. Singh)

V C

सत्य प्रतिलिपि

अनुभाग अधिकारी
के. प्र. अ. जबलपुर (म.प्र.)

To
Shri J.P. Shrivastava

Advocate

Ganesh market

Near Sarda's Dwarior - 1

Filed
12.04.05